

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 625 of 2019

IN THE MATTER OF:

Prayag Polytech Pvt. Ltd.

...Appellant

Versus

I World Digital Solution Pvt. Ltd.

...Respondents

Present:

**For Appellant:- Ms. Shreya Jain and Ms. Alexandra Celestive, Advocates
for Appellant.**

For Respondent: None

O R D E R

11.02.2020 Learned Counsel for the Appellant is stated to be not well.

Adjournment is sought.

List the appeal 'For Admission (After Notice)' on **2nd March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

SC/ Man/